

Annexure-8

Name of the corporate debtor: Swastik Ispat Private Limited; Date of commencement of CIRP: 12.06.2025; List of creditors as on: 03.07.2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in COC					
1	Ramniwas Mining Private Limited	23-06-2025	64,88,727	64,88,727	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
2	Shiv Jyoti Enterprises	26-06-2025	2,34,328	2,34,328	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
3	Shree Anjani Minerals Private Limited	26-06-2025	5,99,50,710	5,99,50,710	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
4	Shyampuria Developers & Traders LLP	26-06-2025	6,06,08,151	6,06,08,151	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
5	Sri Baba Plywood	26-06-2025	69,49,050.46	69,49,050.46	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
6	Vidya Minerals Private Limited	25-06-2025	12,53,694	12,53,694	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
7	Manoj Enterprises	23-06-2025	2,65,440	Nil	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	2,65,440	-	Form B and KYC Documents not submitted.
8	Maa Susama Carrier	20-06-2025	1,14,79,095	1,14,79,095	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	-	
9	Shree Shyam Minerals	25-06-2025	2,37,77,243	1,50,43,578	Operational Creditors	Nil	Nil	Nil	Nil	Nil	Nil	-	87,33,665	Principal amount admitted and interest amount kept under verification.
	TOTAL		17,10,06,438.46	16,20,07,333.46								2,65,440	87,33,665	

Notes-

1. Claims have been admitted provisionally based on documents submitted by the claimants. Final admission is subject to availability and verification of the complete books of accounts of the Corporate Debtor.